COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA No. 371 of 2017 in Appeal No. 343 of 2016 & IA No. 752 of 2016

Dated: 2nd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Balarch Renewable Energy Pvt. Lt Vs.	:d.		••••	Appellant(s)
Haryana Electricity Regulatory Commission & Anr.			••••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri		
Counsel for the Respondent(s)	:	Mr. Nishant Ahlawat for R-1 Mr. Aditya Singh for R-2		

<u>ORDER</u>

Liberty to file rejoinder to the application is granted. He may file the same on or before 17.08.2017 after serving copy on the other side.

List the application for hearing on 23.08.2017.

(I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd